

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:** Dr. Pramod Deo, Chairperson  
Shri M.Deena Dayalan, Member

**Date of hearing :** 24.1.2012

**Petition No. 222/2009**

**Subject:** Petition for approval of tariff of Farakka Super Thermal Power Station (1600 MW) for the period from 1.4.2009 to 31.3.2014.

**Petitioner:** NTPC Ltd.

**Respondents:** West Bengal State Electricity Distribution Company Ltd.  
and others.

**Parties present:** Shri C.K.Mondol, NTPC  
Shri Naresh Anand, NTPC  
Shri Ajay Dua, NTPC  
Shri Rohit Chabra, NTPC  
Shri V.Ramesh, NTPC  
Shri Shankar Sarah, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri R.B.Sharma, Advocate for BSEB, JSEB, GRIDCO & BRPL  
Shri Sanjay Srivastav, BRPL  
Shri Jitendra Singh, BRPL  
Shri Manish Garg, UPPCL

**Record of Proceedings**

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter stands adjourned.

2. The petition shall be listed for hearing on 9.2.2012.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Joint Chief (Law)**

